

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 12 OF 2017 &
IA NO. 909 OF 2017**

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Reliance Infrastructure Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

ORDER

IA NO. 909 OF 2017
(Appln. for condonation of delay in filing rejoinder)

Delay in filing rejoinder is condoned and rejoinder is taken on record.
Application is disposed of.

APPEAL NO. 12 OF 2017

It is represented that pleadings are complete.

List the matter for hearing on **22.01.2018.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson